

No.T-17/ 1/ 2024-Trg
NATIONAL HUMAN RIGHTS COMMISSION

GPO Complex, Manav Adhikar Bawan,
C Block, INA, New Delhi – 110023

Dated, the 10th September, 2026

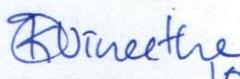
Subject: List of selected proposals in Phase-II for conducting 1/2/3 days' Collaborative training programmes in collaboration with NHRC during the year 2026-2027.

In response to Advt. No.T-17/1/2024-Trg. dated 03.03.2026 issued for Inviting proposals for the year 2026-27 for inviting proposals to collaborate for organizing 1/2/3 days' Collaborative training programmes on issues relating to Human Rights, total **183 proposals** were received. In view of volume of proposals received, the scrutiny/evaluation process has been undertaken in two phases. In Phase-I, **88 proposals** were scrutinized/ evaluated and **20 proposals** have been approved and list was published on website on 7th May, 2026.

2. Now, In Phase-II, remaining **95 proposals** were scrutinized/ evaluated and the competent authority has approved the following **12 proposals** for collaboration with the Commission to conduct the programme during the year 2026-27-

Sl. No.	Org. Name	Theme Training	Approved number of days of programme & Budget
1	BMS Institute of Technology and Management, Bangalore, Karnataka	Training Programme on Human Rights for Students.	One-day programme as per budgetary guidelines
2	Late Dr. Haribhau Admane Arts & Commerce College, Saoner, Nagpur, Maharashtra	Human Rights: Know Your Rights, Empower Yourself	One-day programme as per budgetary guidelines
3	Saveetha School of Law, Saveetha Institute of Medical and Technical Sciences, Chennai, Tamilnadu	Women and Children Rights in the Digital Era.	One-day programme as per budgetary guidelines
4	Law Centre-II, Faculty of Law, University of Delhi, North West Delhi, Delhi	The Human Rights Orientation and NHRC Exposure Programme for Para Legal Volunteers (PLVs).	One-day programme as per budgetary guidelines
5	Centre for Research on Human Rights, United world School of Law, Karnavati University, Gandhinagar, Gujarat	Surakshit Bachpan: From Awareness to Action. A Practical Training on Child Rights and Protection Mechanisms	One-day programme as per budgetary guidelines
6	MATS University, Raipur, Chhattisgarh	Human Rights Awareness, Constitutional Values, Institutional Remedies, and Protection of Vulnerable Groups.	One-day programme as per budgetary guidelines
7	Sree Chaitanya College of Engineering, Karimnagar, Telangana	Basic Training Programme on Human Rights with Special Focus on Women, Children and Vulnerable Groups.	One-day programme as per budgetary guidelines

8	Faculty of Law (Sardar Patel Subharti Institute of Law) Swami Vivekanand Subharti University Meerut, Uttar Pradesh	Basic Training Programme on Access to Social Justice and Human Rights: Ensuring Equality for all.	One-day programme as per budgetary guidelines
9	Assam down town University, Kamrup Metropolitan, Assam	Human Rights in Action: Protecting Dignity and Justice for Vulnerable Groups in India	One-day programme as per budgetary guidelines
10	Deen Dayal Upadhyaya Gorakhpur University, Gorakhpur, Uttar Pradesh	Advancing Human Rights Literacy and Institutional Sensitisation: Bridging Norms, Practice, and the SDG Framework.	One-day programme as per budgetary guidelines
11	BITS Pilani K.K. Birla Goa Campus, Goa (South), Goa	Basic Training Programme on Human Rights.	One-day programme as per budgetary guidelines
12	Mahatma Gandhi State Institute of Public Administration, Punjab, Chandigarh	Awareness Programme on Human Rights.	One-day programme as per budgetary guidelines


 (Vineetha O. Kallada)
 Deputy Secretary (R & T)

10/09/26